

ITEM NO.3

COURT NO.3

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 22304-22306/2015

(Arising out of impugned final judgment and order dated 19/05/2015 in LPA No. 1306/2014, LPA No.745/2014 and LPA No.766/2014 passed by the High Court Of Patna)

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(with appln. (s) for deletion of proforma respondents and impleadment and impleadment as party respondent and impleadment as petitioner and intervention and interim relief and office report)

WITH

SLP(C) No. 22947-22949/2015

(With appln.(s) for deletion of proforma respondents and for transposition and interim relief and Office Report)

SLP(C) No. 24845-24847/2015

(With appln.(s) for permission to file additional documents and Office Report)

SLP(C) No. 31449/2015

(With Office Report)

CONMT.PET.(C) No. 367-369/2016 In SLP(C) No. 22304-22306/2015

(With appln.(s) for exemption from filing O.T. and Office Report)

S.L.P.(C)...CC No. 17107/2016

(With appln.(s) for permission to file SLP and Office Report)

S.L.P.(C)...CC No. 17117-17121/2016

(With appln.(s) for permission to file SLP and Office Report)

S.L.P.(C)...CC No. 21472/2016

(With appln.(s) for permission to file SLP and Office Report)

Date : 20/01/2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s)

Mr. Anurag Pandey,Adv.

Ms. Pragya Baghel, Adv.
Ms. Ranjeeta Rohatgi, Adv.

Mr. Dhruv Kumar Jha, Adv.
Mr. Kiran Kumar Jaipurian, Adv.

Mr. Amit Pawan, Adv.
Mr. Akshat Srivastava, Adv.
Mr. Gaurav Singh, Adv.

Mr. Anurag Singh, Adv.
Mr. Anil Kumar Mishra, Adv.

For Respondent(s)

Mr. Arun K. Sinha, Adv.
Mr. Rakesh Singh, Adv.
Mr. Sumit Sinha, Adv.

Mr. Chandra Prakash, Adv.
Mr. Shailendra Kumar, Adv.

Mr. Dushyant Parashar, Adv.

Mr. Kumar Ranjan, Adv.
Mr. Gopal Jha, Adv.

Mr. Kumar Ranjan, Adv.
Mr. Kaushik Poddar, Adv.

Mr. Shivam Singh, Adv.
Mr. Advitiya Awasthi, Adv.
Mr. Vikram Singh Chauhan, Adv.
For Mr. Gopal Singh, Adv.

Mr. Gyan Prakash Srivastava, Adv.

Mr. Durga Dutt, Adv.
Ms. Nitu Kumari, Adv.
Mr. Himanshu Munshi, Adv.

Mr. Lakshmi Raman Singh, Adv.

Mr. Subhro Sanyal, Adv.

Mr. Mohit Kr. Gupta, Adv.
Ms. Surabhi Sanchita, Adv.
Ms. Manju Jetley, Adv.

Mr. Manish Kr. Chaudhary, Adv.
Mr. Ashutosh Kumar, Adv.
Ms. Namita Choudhary, Adv.

Ms. Reena Pandey, Adv.

Mr. Chandan Kumar, Adv.
Mr. Vivek Singh, Adv.
Ms. Udit Singh, Adv.

For the applicant Mr. Bipin Bihari Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list these matters after two weeks.
Liberty to file additional documents, if any.

[RAJINDER KAUR]
COURT MASTER

[SUKHBIR PAUL KAUR]
A.R.-CUM-P.S.